

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

NOTIFICATION

No.: 52

Dated: 14-06-2019

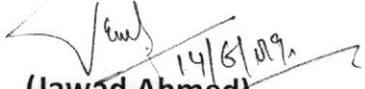
It is notified for the information of all concerned that:

- 1) the interview of the shortlisted candidates (**Shown in Annexure 'A' to this Notification**) having qualified written test (Objective Type) for the posts of Data Entry Operators (State Cadre) in Subordinate Courts of the State simultaneously held at Jammu and Srinagar wings of the High Court on 16.03.2019 pursuant to advertisement Notification No. 986 dated 20.02.2014, shall be conducted on 25.06.2019 (Tuesday) at High Court Complex, Srinagar at **11:00 a.m.**
- 2) Mere figuring of name in the list does not entitle the candidate(s) to appear in the interview as it shall be subject to the scrutiny of all testimonials of the candidates shortlisted.
- 3) No individual interview call letter shall be issued to any candidate whose name figures in the said list and the Candidate(s) shall have to appear before the interview committee on the schedule date and time. Failure of a candidate to appear for the interview on the given date and time shall forfeit his/her right of consideration.
- 4) In case any deficiency with reference to eligibility etc. is found at the time of interview, the candidate concerned shall not be allowed to appear in the interview, and if any deficiency is found subsequently, the candidate concerned shall not be considered for selection and he/she shall be treated as disqualified.
- 5) The candidates shall have to produce all original certificates/testimonials before the interview committee at the time of interview. A candidate who fails to produce such certificates/ testimonials may forfeit his/her candidature.
- 6) Any candidate found guilty of impersonation or submits fabricated/tampered documents/ testimonials or makes false/incorrect statement or suppresses material information shall render himself/herself liable for criminal prosecution under law apart from forfeiture of his candidature.
- 7) No TA/DA shall be paid for participation in the interview.

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Note: a) The candidates have been included in the interview list provisionally and only such candidates shall be allowed to appear in the interview who fulfill all the notified eligibility requirements.

b) Mobile phones shall not be allowed in the office premises.

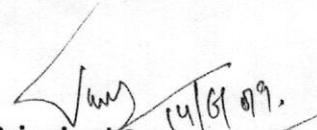

(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 377-89/PSy

Dated: 14-06-2019

Copy to the:

1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance High Court of J&K, Srinagar
3. Registrar Rules, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar.
..... for information.
5. Members of the Interview Committee for information.
6. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey for information of his Lordship.
7. Secretary to Hon'ble Mr. Justice D.S. Thakur for information of his Lordship.
8. Director Information, J&K with the request to publish the above Notification in Daily Newspapers having wide publicity in all the three divisions of the State.
9. Director, Doordarshan **Kashmir/Jammu/Leh** for broadcast of the above Notification in News & Employment Bulletin. Details of the candidates called for interview are available on High Court Website.
10. Director, Radio Kashmir **Srinagar/Jammu/Leh** for broadcast of the above Notification in News & Employment Bulletin. Details of the candidates called for interview are available on High Court Website.
11. Incharge NIC for uploading on High Court Web site.
12. Order Book.


Principal Secretary to
Hon'ble the Chief Justice

Annexure 'A' to Notification No. 52 dated: 14.06.2019

S. No.	Roll No.	Category	Name of the Candidate with parentage and residence
1	03/DEO/JK	ST	Musaraza Dar S/o Gh Rasool Dar R/o Dawar Gurez, Bandipora
2	04/DEO/JK	ST	Mukhtiyar Ahmad Khan S/o Mohd Amin Khan R/o Asthan Nar Urpash, Ganderbal
3	05/DEO/JK	ST	Ms Khalida Akhter D/o Nazir Ahmad Khan R/o Pandrass, Kargil
4	07/DEO/JK	ST	Raza Ali Abdi Lone S/o Mohd Azad Lone R/o Badwan Gurez, Bandipora
5	08/DEO/JK	ST	Khadim Hussain S/o Mohd Jawad R/o Skambo, Kargil
6	15/DEO/JK	ST	Tsewang Nurboo S/o Tsewang Spalbar R/o Stok, Leh
7	18/DEO/JK	SC	Naresh Kumar S/o Swarn Dass R/o Upper Chinore, Roop Nagar, Jammu
8	31/DEO/JK	SC	Ms Nisha Rani D/o Madan Mohan R/o H.No 9 BC Road Ahatta Chopra, Near GB Stand Jammu
9	32/DEO/JK	SC	Deepak Kumar S/o Bhagat Ram R/o Ward No. 16 Shiva Nahar, Kathua